

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 05.07.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15057/2019	A.S.N.	
2	MISC. 15010/2016	M.A.	P.T.H.
3	A.S.15001/2020	B.V.P.A.	V.H.B.
4	A.S.15002/2020	B.V.P.A.	V.H.B.
5	CRL.MISC.15096/2021	H.N.C.K.	P.P.
6	CRL.MISC.15101/2021	H.N.C.K.	P.P.
7	CRL.A.15001/2021	L.K.	
8	S.C.15015/2021	P.P.	
9	S.C.15009/2017	P.P.	C.R.R.
10	S.C.15030/2018	P.P.	M.V.S.
11	S.C.15035/2018	P.P.	Y.S.
12	S.C.15015/2016	P.P.	K.V.V.
13	S.C.15021/2019	P.P.	
14	S.C.15037/2019	P.P.	M.P.
15	S.C.15004/2021	P.P.	
AFTERNOON SESSION			
1	R.A.15050/2014	V.V.	A.N.N.
2	R.A.15013/2021	A.H.C.	D.S.P.
3	M.A.15008/2021	A.L.M	
4	M.A.15035/2020	M.M.S.	R.R.
5	M.A.15034/2020	M.M.S.	R.R.
6	M.A. 15089/2019	V.C.	A.R.S.R.
7	M.V.C.113/2019	Muniraju	
8	P & SC 15014/2021	R.P.	
9	P & SC 15015/2021	R.T.N.	
10	S.C.15023/2021	P.P.	
11	S.C.15031/2015	P.P.	H.J.
12	S.C.15008/2018	P.P.	K.T.K.
13	CRL.MISC.15141/2021	R.M.	P.P.
14	CRL.MISC.15140/2021	D.N.N.	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 05-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	1693/06	Evidence
2	L.A.C.	30/06	Evidence
3	L.A.C.	59/06	Evidence
4	L.A.C.	66/06	Evidence
5	O.S.	1456/06	Evidence
6	O.S.	659/06	Evidence
7	O.S.	260/07	Evidence
8	O.S.	582/07	Evidence
9	O.S.	869/07	Evidence
10	O.S.	570/13	Evidence
11	O.S.	49/15	Evidence
12	O.S.	52/06	Evidence
13	O.S.	1543/06	Arguments
14	O.S.	842/07	Arguments
15	Misc.	4/2008	Arguments
AFTERNOON SESSION			
1	Ex.	2/2011	Arguments
2	O.S.	34/09	Call on
3	L.A.C.	117/06	Call on
4	O.S.	536/06	Await notice
5	O.S.	554/08	Call on
6	O.S.	1053/19	Hearing
7	O.S.	464/07	Hearing
8	O.S.	14/2019	Written statement
9	O.S.	680/08	Amendment
10	O.S.	813/16	Amendment
11	O.S.	163/10	Objections
12	O.S.	590/12	Objections
13	L.A.C.	28/15	Objections
14	O.S.	1089/19	Objections
15	O.S.	626/18	Summons

Prl. Senior Civil Judge & JMFC,
Devanahalli.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 05-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	451/2015
2	O.S.	379/2015
3	O.S.	430/2011
4	O.S.	668/2009
5	O.S.	57/2010
6	O.S.	1220/2006
7	O.S.	1586/2006
8	O.S.	68/2006
9	O.S.	1684/2006
10	O.S.	954/2007
11	O.S.	1003/2007
12	O.S.	572/2009
13	O.S.	890/2020
14	M.C	12/2021
15	O.S.	81/2016
AFTERNOON SESSION		
16	O.S.	349/2012
17	Misc.	32/2013
18	LAC	3/2017
19	O.S.	348/2017
20	LAC	122/2006
21	O.S.	318/2017
22	O.S.	310/2012
23	O.S.	387/2019
24	O.S.	706/2015
25	M.C	50/2020
26	O.S.	390/2014
27	O.S.	428/2013
28	LAC	118/2006
29	O.S.	498/2010
30	O.S.	50/2008

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 05-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.395/2009 2. O.S.311/2011 3. O.S.351/2012 4. O.S.585/2013 5. O.S.777/2013 6. O.S.309/2016 7. O.S.51/2017 8. O.S.25/2019 EVIDENCE 9. O.S.359/2009 10. O.S.451/2014 11. O.S.485/2011 12. O.S.783/2011 13. O.S.851/2011 ARGUMENTS 14. C.C.2174/2012 15. O.S.369/1997	<u>HEARING</u> 1. O.S.335/2020 2. PCR 109/2018 OLD MATTER 3. O.S.45/2006 OBJECTION 4. O.S.1113/2012 5. O.S.485/2014 6. O.S.135/2015 7. O.S.245/2015 8. O.S.677/2015 9. O.S.85/2016 10. EX 7/2018 11. O.S.129/2019 12. MIS 5/2019 OLD MATTER 13. EX 2/1993 JUDGMENT 14. O.S.237/2010 ORDERS 15. O.S.245/2014


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 05-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.452/2008 2. O.S.190/2010 3. PCR.190/2021 4. PCR.191/2021 5. C.C.1650/2010</p> <p align="center"><u>J.C.</u></p> <p>6. C.C.3708/2021 7. Cr. 65/2017 VPS</p> <p align="center"><u>HEARING</u></p> <p>8. PCR.615/2018</p> <p align="center"><u>WARRANT</u></p> <p>9. C.C.1402/2009 10. C.C.1759/2011 11. C.C.3278/2013 12. C.C.4939/2015 13. PCR. /21 Venkatachalaiah 14. Cmis. /21 Sathish Kumar 15. Cmis. /21 Gopalamma</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.998/2011 2. O.S.226/2012 3. O.S.536/2011 4. O.S.274/2012 5. O.S.678/2013 6. O.S.190/2014 7. O.S.130/2017 8. O.S.572/2019 9. O.S.228/2020</p> <p align="center"><u>ARGUMENT</u></p> <p>10. O.S.62/2009 11. O.S.312/2013</p> <p align="center"><u>S/S NOTICE</u></p> <p>12. O.S.568/2016 13. O.S.216/2018 14. O.S.476/2010 15. FDP. 1/2017</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

05/07/21
**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**